

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**RAJYA SABHA
UNSTARRED QUESTION NO. 716
TO BE ANSWERED ON 17.12.2018**

USE OF INDIAN SATELLITES FOR BROADCASTING OVERSEAS:

716. SHRI RANJIB BISWAL:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

- (a) whether Government has asked the private channels, that beam content overseas to shift from foreign to Indian satellites;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has received representation from the broadcasting industry in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by Government on the said representations for protecting the interest of the Indian channels operating abroad?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL. RAJYAVARDHAN RATHORE (Retd.)}

(a) & (b): The Department of Space (DOS) has informed that whenever transponder capacity is available on Indian satellites, channel operators using foreign satellites are asked to migrate to Indian satellite capacity, adhering to the “Policy Framework for Satellite Communication in India”, approved by the Government.

(c) & (d): Broadcasters and channel/teleport operators have expressed their concerns to Department of Space and Ministry of Information and Broadcasting with respect to cost of migration, availability of suitable capacity in Indian satellite, licensing and regulatory aspects, etc.

(e) Joint as well as one-to-one discussions were held between Department of Space (DOS), Ministry of Information and Broadcasting (MoIB) and Broadcasters. A joint action plan is prepared by DOS and MoIB addressing the issues by Broadcasters and for protecting their interests.
